GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA

UNSTARRED QUESTION NO.3001 TO BE ANSWERED ON 3/8/2017

Bettting in IPL Cricket Matches

+3001. SHRI LAKHAN LAL SAHU:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to ban the cricket matches of IPL in view of the increasing trend of use of black money through alleged betting involved in these matches;
- (b) if so, the details thereof along with the measures taken by the Government this regard; and
- (c) if not, the reasons therefor along with the steps taken to prevent such cases of betting?

ANSWER THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL)

(a) No, Madam.

(b) Does not arise.

(c) Madam, to curb the incidents of unfair practices in sports, including betting, various agencies of the Government take action under the existing laws. A bill has been prepared by the Ministry of Youth Affairs & Sports to deal with sporting frauds. BCCI has also taken measures like introducing a strong Anti-Corruption Code, Educational Programs, appointment of anticorruption officials in Domestic matches and IPL, working closely with ICC anti-corruption unit and appointment of integrity officers with each of the IPL teams.

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